



Government of Jammu and Kashmir
Department of Culture
Civil Secretariat, Jammu/Kashmir

Notification,

Srinagar, the 7th July 2017.

SRO: 277 In exercise of the powers conferred by sub-section (1) of Section 3 of the Jammu and Kashmir Heritage Conservation and Preservation Act, 2010, (Act No. XV of 2010), the Government on the recommendation of Director, Archives, Archaeology and Museums, hereby declare the "Shalimar Garden, Srinagar" alongwith the land measuring 283 Kanals and 11 Marlas falling under Khasra No. 328 as Protected Monument within the meaning of the said Act.


By order of the Government of Jammu & Kashmir.

Sd/-
(Dilshad Khan) IAS
Secretary to the Government
Culture Department

No. Cul/HCPA/33/2012

dated: 07-07 -2017

1. Principal Secretary to the Hon'ble Chief Minister.
2. Divisional Commissioner, Srinagar.
3. Commissioner/Secretary to the Government, Revenue Department.
4. Secretary to the Government Law, Justice and Parliamentary Affairs Department.
5. Deputy Commissioner, Srinagar.
6. Director Information, J&K.
7. Director Archives, Archaeology & Museums, J&K. Srinagar,
8. General Manager, Government Press, Srinagar, for publication in Government Gazette.
9. Private Secretary to the Hon'ble Minister for Finance, Labour & Employment & Culture Department.
10. Pvt. Secretary to the Hon'ble MOS, Education, Tech. Education, Culture, Tourism, Horticulture, Floriculture & Parks.
11. Private Secretary to Secretary to the Government, Department of Culture
12. P.A to Special Secretary to the Government, Department of Culture.
13. Stock file/SRO file.


(Reva Kumari) KAS
Special Secretary to the Government
Department of Culture